

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 16th February, 2016

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR D N PATIL

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 18/2016(CZ)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Original Application No. 19/2016(CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
3.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in